

National Company Law Tribunal

Allahabad Bench

CP NO.52/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE COMPANY: M/S Patel Integrated Logistic Ltd. v/s M/S New Gen Specially Plastic Ltd

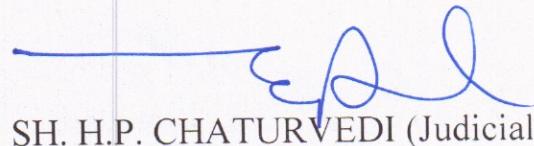
SECTION OF THE COMPANIES ACT: U/S 434&434 Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

Order dated 17.02.2017

CP No.52/ND/2016 M/s Patel Integrated Ligistic Ltd. Vs M/s
New Gen Specially Plastic Ltd

The present case is received from the Hon'ble High Court of Allahabad as a transferred case under Section 434 (1) of the Companies Act, 2013. The case is at the stage of the notices be issued. Therefore, the Registry of this Tribunal is directed to issue a fresh notice to all the parties concerned for appearance. List the matter on 23rd March, 2017.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.02.2017